

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 283 OF 2014**

**Dated: 8<sup>th</sup> October, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Sesa Sterlite Ltd.**

**.... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Matrugupta Mishra

Counsel for the Respondent (s) : Mr. G. Umapathy  
Mr. Rutwik Panda  
Ms. Anshu Malik for R-1  
Mr. Soomyajit Pani for OERC  
Ms. Eesha Mohapatra &  
Mr. Abhas Mishra for R-8 & R-13

**ORDER**

At the request of learned counsel for the parties, post the matter for hearing on  
26<sup>th</sup> November, 2015.

**(I.J. Kapoor)**  
**Technical Member**  
rkt/dk

**(Justice Surendra Kumar)**  
**Judicial Member**